

## **CORRIGENDUM**

**M/s ARS Energy Private Ltd.**

### **EXTENSION OF TIME FOR SUBMISSION OF EOI**

We had published Form G dated 21.4.2025 which specified timeline for submission of EOI as 6.00 PM on 06/05/2025. Now, the Committee of Creditors, in the CoC meeting held on 06.05.2025 has approved extension time for submission of EOI by 4 days. Accordingly, the timeline given in the Form G stands modified as below:

<b>Various Timelines</b>	<b>Revised Timeline</b>
Last date for receipt of expression of interest	6.00 PM on 10/05/2025
Date of issue of provisional list of Prospective Resolution Applicants	15/05/2025
Last date for submission of objections to provisional list	6.00 PM on 20/05/2025
Date of issue of final list of prospective resolution applicants	30/05/2025
Date of issue of information memorandum, evaluation matrix and request for resolution plans to PRAs	16/05/2025
Last date for submission of Resolution Plans	6.00 PM on 16/06/2025

s/d



Smt. Ramanathan Bhuvaneshwari,

Resolution Professional

For **M/s ARS Energy Private Ltd.**

IP Registration No: IBBI/PA-002/IP-N00306/2017-18/10864

06.05.2025/ Bengaluru



## KEI INDUSTRIES LIMITED

Regd. Office: D-90, Okhla Industrial Area, Phase I, New Delhi-110 020  
Phone: 91-11-26818840/26818642, Web: www.kei-ind.com  
E-mail Id: cs@kei-ind.com  
(CIN: L74899DL1992PLC051527)



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**AUDITED FINANCIAL RESULTS FOR THE QUARTER AND FINANCIAL YEAR ENDED MARCH 31, 2025**

Pursuant to Regulation 47 of the SEBI (Listing Obligation and Disclosure Requirement) Regulations, 2015

The Audited Standalone and Consolidated Financial Results for the quarter and financial year ended March 31, 2025 ("Financial Results") have been reviewed by the Audit Committee and approved by the Board of Directors of the Company at their respective meetings held on Tuesday, May 06, 2025.

The said Financial Results along with the Auditors Report have been posted on the Company's webpage at <https://www.kei-ind.com/investor-relations/financial-performance/quarterly-results/> and on the websites of the Stock Exchanges i.e. [www.bseindia.com](http://www.bseindia.com) and [www.nseindia.com](http://www.nseindia.com) and can be accessed by scanning the QR Code Provided below:



For KEI Industries Limited

Sd/-  
**Anil Gupta**  
Chairman-cum-Managing Director  
DIN: 00006422



Place of Signing: New Delhi  
Date: 06.05.2025

## MAGELLANIC CLOUD LIMITED

CIN NO. L72100TG1981PLC169991

R.O. : Dallas Center, 6<sup>th</sup> Floor 83/1, Plot No A1, Knowledge City Rd,  
Rai Durg, Telangana 500032, WEBSITE: [www.magellanic-cloud.com](http://www.magellanic-cloud.com)


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**AUDITED STANDALONE AND CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND FINANCIAL YEAR ENDED ON 31<sup>ST</sup> MARCH 2025**

"In Compliance with Regulation 33 of the SEBI (Listing Obligation and Disclosure Requirements) Regulations, 2015 ("SEBI Listing Regulations"), the Board of the Directors of Magellanic Cloud Limited ("Company") at its meeting held on Monday, 05th May 2025 approved the Audited financial results (standalone and consolidated) for the quarter and Financial year ended 31st March 2025 ("results").


The results, along with the limited review report (standalone and consolidated) by M/s S G C O & Co LLP, Statutory Auditor of the Company are available on the website of the Company at [www.magellanic-cloud.com/investors](http://www.magellanic-cloud.com/investors) and on website of the Stock Exchanges i.e BSE Limited and National Stock Exchange of India Limited at [www.bseindia.com](http://www.bseindia.com) and [www.nseindia.com](http://www.nseindia.com) respectively.

In Compliance with Regulation 47 of the SEBI Listing Regulations, we hereby notify that the same can also be accessed by scanning the following Quick Response (QR) code:



By Order of the Board

Sd/-  
**JOSEPH SUDHEER REDDY THUMMA**  
(Managing Director)




Place :- Hyderabad  
Date :- 05.05.2025

**CORRIGENDUM**  
M/s ARS Energy Private Ltd.  
EXTENSION OF TIME FOR SUBMISSION OF EOI

We published Form G dated 21.4.2025 which specified timeline for submission of EOI as 6.00 PM on 06/05/2025. Now, the Committee of Creditors, in the CoC meeting held on 06.05.2025 has approved extension time by 4 days for submission of EOI till 6.00 PM on 10.5.2025. Accordingly, all the other timelines mentioned in Form G also get extended by four days.

s/d  
Smt.Ramanathan Bhuvaneshwari,  
Resolution Professional  
For M/s ARS Energy Private Ltd.  
IP Registration No: IBB/PA-002/IP-N00306/2017-18/10864  
06.05.2025/ Bengaluru



**State Bank of India**  
(Constituted under the State Bank of India Act, 1955)  
Corporate Centre, 14th Floor State Bank Bhavan, Madame Cama Road,  
Nariman Point, Mumbai - 400021  
Website: <https://bank.sbi> Email: [investor.seva@sbi.co.in](mailto:investor.seva@sbi.co.in)  
Phone No.: 022-2274-2403/1474/1431/0843/1476/0849

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**NOTICE**

File No: CC/S&B/AND/2025/67


NOTICE is hereby given that the General Meeting of the Shareholders of the State Bank of India will be held at the **State Bank Auditorium, State Bank Bhavan, Madame Cama Road, Mumbai - 400021** on Friday, the 13th June, 2025 at 05:00 PM. The Meeting will be held through Video Conferencing (VC) / Other Audio-Visual Means (OAVM) to transact the following business:

"To consider and approve raising of equity capital during FY2025-26"

The Notice of General Meeting along with explanatory statement and general instruction for accessing and participating in the General Meeting through VC/OAVM facility and voting through electronic means is available on the website of the Bank at [www.sbi.co.in](http://www.sbi.co.in) and on the website of the Stock Exchanges i.e., BSE Limited (BSE) and National Stock Exchange of India Limited (NSE) at [www.bseindia.com](http://www.bseindia.com) and [www.nseindia.com](http://www.nseindia.com) respectively. The Notice can also be accessed from the websites of National Securities Depository Limited (NSDL) (service provider for e-voting facility) at [www.evoting.nsdl.com](http://www.evoting.nsdl.com).

Corporate Centre, State Bank Bhavan,  
Madame Cama Road,  
Mumbai - 400021  
Date: 07.05.2025

(CHALLA SREENIVASULU SETTY)  
CHAIRMAN



**State Bank of India**  
(Constituted under the State Bank of India Act, 1955)  
Corporate Centre, 14th Floor State Bank Bhavan, Madame Cama Road,  
Nariman Point, Mumbai - 400021  
Website: <https://bank.sbi> Email: [investor.seva@sbi.co.in](mailto:investor.seva@sbi.co.in)  
Phone No.: 022-2274-2403/1474/1431/0843/1476/0849

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**NOTICE**

File No: CC/S&B/AND/2025/66


The 70th Annual General Meeting of Shareholders of the State Bank of India will be held at the **State Bank Auditorium, State Bank Bhavan, Madame Cama Road, Mumbai - 400021** on Friday, the 13th June, 2025 at 02:30 PM. The Meeting will be held through Video Conferencing (VC) / Other Audio-Visual Means (OAVM) to transact the following business:

"To discuss and adopt the Balance Sheet and the Profit and Loss Account of the State Bank of India made up to the 31st day of March 2025; the report of the Central Board on the working and activities of the State Bank of India for the period covered by the Accounts; and the Auditor's Report on the Balance Sheet and Accounts."

The Notice of Annual General Meeting and general instruction for accessing and participating in the Annual General Meeting through VC/OAVM facility and voting through electronic means is available on the website of the Bank at [www.sbi.co.in](http://www.sbi.co.in) and on the website of the Stock Exchanges i.e., BSE Limited (BSE) and National Stock Exchange of India Limited (NSE) at [www.bseindia.com](http://www.bseindia.com) and [www.nseindia.com](http://www.nseindia.com) respectively. The Notice can also be accessed from the website of National Securities Depository Limited (NSDL) (service provider for e-voting facility) at [www.evoting.nsdl.com](http://www.evoting.nsdl.com).

Corporate Centre, State Bank Bhavan,  
Madame Cama Road,  
Mumbai - 400021  
Date: 07.05.2025

(CHALLA SREENIVASULU SETTY)  
CHAIRMAN



## PIRAMAL ENTERPRISES LIMITED

CIN: L24110MH1947PLC005719  
Regd. Office: Piramal Ananta, Agastya Corporate Park, Opposite Fire Brigade, Kamani Junction, LBS Marg, Kurla West, Mumbai 400070  
Tel No: 022-3802 3084/3083/3103; Fax No: 022-38023084; Email Id: [complianceofficer.pel@piramal.com](mailto:complianceofficer.pel@piramal.com); Website: [www.piramalenterprises.com](http://www.piramalenterprises.com)

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**EXTRACT OF THE CONSOLIDATED FINANCIAL RESULTS FOR THE YEAR ENDED MARCH 31, 2025**

(₹ in Crores)

Sr. No.	Particulars	Quarter ended		Year ended	Year ended
		31/03/2025	31/03/2024	31/03/2025	31/03/2024
		Refer Note 5	Refer Note 5	Audited	Audited
1	Total Income from operations	3,032.60	2,528.16	10,611.86	10,178.36
2	Net Profit / (Loss) for the period/ year (before Tax, Exceptional and/or Extraordinary items & share of associates and joint ventures)	25.82	(2,190.88)	508.28	(1,345.54)
3	Net Profit / (Loss) for the period/ year before tax (after Exceptional and/or Extraordinary items) & share of associates and joint ventures)	116.07	(684.15)	644.89	(3,278.40)
4	Net Profit / (Loss) for the quarter/ year after tax (after Exceptional and/or Extraordinary items) & share of associates and joint ventures)	102.44	137.09	485.45	(1,683.53)
5	Total Comprehensive Income for the quarter/ year (Comprising Profit / (Loss) for the year (after tax) and Other Comprehensive Income (after tax))	149.55	222.22	663.28	(1,607.01)
6	Paid up Equity Share Capital	45.08	44.93	45.08	44.93
7	Reserves/Other Equity (excluding Revaluation Reserve)	27,050.86	26,512.12	27,050.86	26,512.12
8	Securities Premium Account	9,301.75	9,253.52	9,301.75	9,253.52
9	Net worth <sup>®</sup>	22,939.10	22,673.67	22,939.10	22,673.67
10	Paid up Debt Capital / Outstanding Debt	65,576.61	53,611.08	65,576.61	53,611.08
11	Outstanding Redeemable Preference Shares	NIL	NIL	NIL	NIL
12	Debt Equity Ratio <sup>^</sup>	2.86	2.36	2.86	2.36
13	Earnings Per Share (of ₹ 2/- each)	(Not annualised)	(Not annualised)	(Annualised)	(Annualised)
	1. Basic:	4.54	6.10	21.55	(72.82)
	2. Diluted: <sup>*</sup>	4.50	6.05	21.33	(72.82)
14	Capital Redemption Reserve	64.53	64.53	64.53	64.53
15	Debt Redemption Reserve	NIL	NIL	NIL	NIL
16	Debt Service Coverage Ratio	N.A.	N.A.	N.A.	N.A.
17	Interest Service Coverage Ratio	N.A.	N.A.	N.A.	N.A.

<sup>®</sup> "Net worth" means net worth as defined under 2(57) of the Companies Act, 2013  
<sup>^</sup> [Debt Securities + Borrowings (other than debt securities) + Deposits + Subordinated debt] / Net Worth  
<sup>\*</sup> In view of the loss for the year ended 31<sup>st</sup> March, 2024 equity shares which are anti-dilutive have been ignored in the calculation of diluted earnings per share.


**Notes:**

- The above financial results have been reviewed and recommended for adoption by the Audit Committee to the Board of Directors and subsequently approved by the Board of Directors at the meeting held on May 6, 2025.
- The key data relating to standalone financial results of Piramal Enterprises Limited are as under:

(₹ in Crores)

Sr. No.	Particulars	Quarter ended		Year ended	Year ended
		31/03/2025	31/03/2024	31/03/2025	31/03/2024
		Refer Note 5	Refer Note 5	Audited	Audited
1	Total Income from Operations	549.48	1,433.69	2,257.94	3,825.21
2	Net Profit / (Loss) for the period / year before tax (after exceptional and / or Extra ordinary items)	(1.46)	1,238.49	674.98	536.74
3	Net Profit / (Loss) for the period / year after tax (after exceptional and / or Extra ordinary items)	(23.33)	953.54	503.73	474.05
4	Total Comprehensive income	(19.52)	954.41	510.74	452.06


- The above is an extract of the detailed format of financial results for the quarter and year ended March 31, 2025 filed with the Stock Exchanges under Regulations 33 & 52 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, as amended. The full format of the standalone and consolidated financial results for the quarter and year ended March 31, 2025 are available on the Stock Exchanges websites ([www.bseindia.com](http://www.bseindia.com) and [www.nseindia.com](http://www.nseindia.com)) and on the Company's website viz. [www.piramalenterprises.com](http://www.piramalenterprises.com).
- For the other line items referred in Regulation 52(4) of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, pertinent disclosures have been made to the Stock Exchanges and can be accessed on [www.bseindia.com](http://www.bseindia.com) and [www.nseindia.com](http://www.nseindia.com) and on the Company's website viz. [www.piramalenterprises.com](http://www.piramalenterprises.com).
- The figures of the last quarter of the current & previous financial year are the balancing figures in respect of the audited full financial year and the published year to date figures up to the end of the third quarter of the current and previous financial year which were subjected to limited review by the joint statutory auditors, pursuant to Regulations 33 and 52 of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, as amended.
- The financial results can also be accessed by scanning the QR code given below.




For Piramal Enterprises Limited

Place : New York, USA  
Date : 6<sup>th</sup> May, 2025

For Piramal Enterprises Limited  
Ajay G. Piramal  
Chairman






**हिन्दुस्तान पेट्रोलियम कॉर्पोरेशन लिमिटेड**  
**Hindustan Petroleum Corporation Limited**  
एक महारत्न सीपीएसई | A Maharatna CPSE CIN: L23201MH1952GOI008858

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**STANDALONE & CONSOLIDATED AUDITED FINANCIAL RESULTS FOR THE QUARTER & YEAR ENDED 31<sup>ST</sup> MARCH 2025**

(Pursuant to Regulation 47 of the SEBI (Listing obligations and Disclosure Requirement) Regulations, 2015)

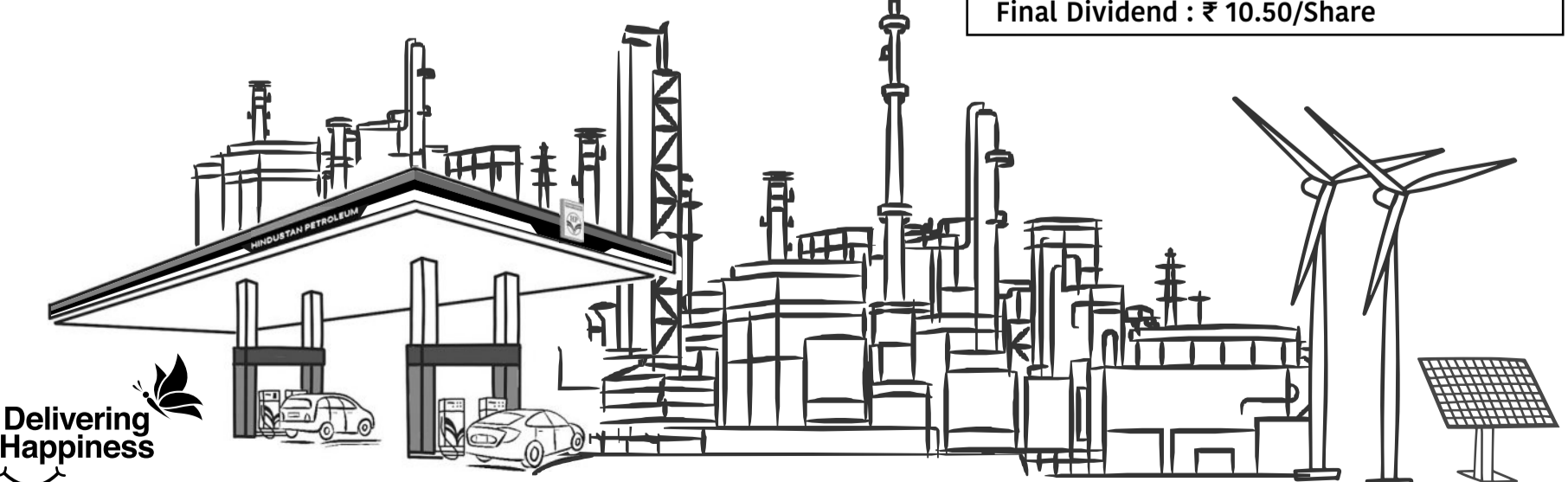
The results can be accessed through the following link or scan:  
<https://www.hindustanpetroleum.com/images/pdf/FinResQ4FY2025.pdf>



By order of the Board  
Hindustan Petroleum Corporation Limited  
sd/-  
**Rajneesh Narang**  
Director - Finance  
(Whole - time Director)  
DIN - 08188549

Date: 06/05/2025 Place: Mumbai

QUARTERLY HIGHLIGHTS	YEARLY HIGHLIGHTS
<b>₹ 3,355 Cr.</b>	<b>₹ 7,365 Cr.</b>
Standalone PAT	Standalone PAT
<b>6.74 MMT</b> ▲	<b>25.27 MMT</b> ▲
Crude Thruput 15.4%	Highest Ever Crude 13.2% Thruput
<b>12.70 MMT</b> ▲	<b>49.82 MMT</b> ▲
Sales Volume 3.0%	Highest Ever Sales Volume 6.4%
<b>Final Dividend : ₹ 10.50/Share</b>	



**Delivering Happiness**

Petroleum House, 17, Jamshedji Tata Road, Churchgate, Mumbai - 400 020  
Website: [www.hindustanpetroleum.com](http://www.hindustanpetroleum.com) | email: [corphqo@hpcl.in](mailto:corphqo@hpcl.in)